

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 501 TO BE ANSWERED ON: 07.02.2023

Schemes for ensuring affordability of quality Indian Brand Fertilizers

501: SHRI RAJENDRA GEHLOT:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government has launched the “One Nation-One Fertilizer” Scheme or Pradhan Mantri Bhartiya Jan Urvarak Pariyojana to ensure the affordability of quality fertilizers of Indian Brand for the farmers, if so, the details thereof;
- (b) whether Government has also started 600 Pradhan Mantri Kisan Samridhi Kendras (PM-KSK) in the country, if so, details of the said Centres set up in Rajasthan; and
- (c) whether Government has signed any agreement with International Fertilizer manufacturing companies for the production of better quality fertilizers in the country, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a): Yes, Sir. Vide notification dated 24th August, 2022, Government of India has decided to implement One Nation One Fertilizers by introducing Single Brand for Fertilizers and Logo under Fertilizer subsidy scheme namely “Pradhanmantri Bhartiya Janurvarak Pariyojna” (PMBJP). The objectives of PMBJP are to increase the availability basket of fertilizers; take care of dilemma among farmers in choosing from plethora of brands available in the markets, reduce the crisscross movement and further ensure timely supply of fertilizers.

(b): Yes Sir. Vide notification dated 24th August, 2022, it has been decided to convert the existing village, block/sub district/ taluk and district level fertilizer retail shops into Model Fertilizer Retail Shops, namely Pradhan Mantri Kisan Samridhi Kendra (**PMKSK**). Further, the district wise list of PMKSKs in the state of Rajasthan is placed at **Annexure**.

(c): The Fertilizer Control Order (FCO)-1985 has laid down fertilizer-wise detailed specifications that are applicable for both indigenous as well as imported fertilizers. Any fertilizer, not meeting the said specifications, cannot be sold in the country for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilizers which are not of prescribed standards. Thus, fertilizers either produced or imported are to adhere to FCO specifications.

Annexure

DISTRICT WISE DETAILS OF PMKSKs SETUP IN THE STATE OF RAJASTHAN (AS ON 01.02.2023)		
S. NO	DISTRICT NAME	NUMBER OF PMKSK SETUP
1	Ajmer	15
2	Alwar	27
3	Banswara	14
4	Baran	35
5	Barmer	20
6	Bharatpur	30
7	Bhilwara	6
8	Bikaner	73
9	Bundi	10
10	Chittorgarh	15
11	Churu	7
12	Dausa	25
13	Dholpur	30
14	Dungarpur	2
15	Ganganagar	108
16	Hanumangarh	159
17	Jaipur	30
18	Jaisalmer	23
19	Jalore	7
20	Jhalawar	3
21	Jhunjhunu	20
22	Jodhpur	15
23	Karauli	15
24	Kota	35
25	Nagaur	19
26	Pali	13
27	Pratapgarh	9
28	Rajsamand	9
29	Sawai Madhopur	21
30	Sikar	53
31	Sirohi	5
32	Tonk	14
33	Udaipur	22
	Total	889
